

(c) and (d). The size of the Annual for 1989-90 is Rs. 795 crores. The provisions of irrigation, power, drinking water supply and

generation of employment have been made on priority basis within the Plan ceiling, as under:

(Rs. in Crores)

Irrigation including Minor Irrigation and Command Area Development	159.79
Power including Non-conventional Sources of Energy	215.10
Water Supply and Sanitation	59.80

Employment Generation Programme

(Rs. Crores)

Integrated Rural Development Programme (IRDP)	19.13
National Rural Employment Programme (NREP)	16.42

Manufacture of Modern Arms to Control Riots

6001. SHRI BHADRESWAR TANTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering to manufacture and provide modern arms to control riots;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). Depending upon requirements, Police forces are provided with adequate arms to control riots. The upgradation of riot control weaponry for Police forces is constantly reviewed by Government and forms an integral part of on-going exercises

undertaken by Government for this purpose.

Guidelines to States on Drug Abuse

6002. SHRI BHADRESWAR TANTI: Will the Minister of WELFARE be pleased to state:

(a) whether Union Government have issued any guidelines to the State Governments to educate the masses about the evil effects of drug abuse;

(b) if so, the details thereof; and

(c) whether State Governments have approached the Union Government for any assistance in this regard if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) to (c). Yes, Sir. The Union Government had written to State Governments/Union Territory Administrations to quickly assess the problem of Drug

Abuse in their area, and identify voluntary organisations who could be assisted financially under the Central "Scheme for Assistance to Voluntary Organisations for Education Work for Prohibition, Counselling and Rehabilitative Work for Alcoholics, Drug Addicts and Other Victims of Social Crime" to take up awareness education programmes and/or set up Counselling, De-addiction Centres. On the basis of recommendations received from various States/UTs, so far 86 Counselling, 24 De-addiction and 5 After-Care Centres have been assisted to be set up through voluntary organisations in 20 States and 3 U. Ts. Besides 20 organisations have been assisted for education and publicity programmes.

Quality of Goods of Hindustan Aeronautics Limited

6003. SHRI BHADRESWAR TANTI: Will the Minister of DEFENCE be pleased to state:

(a) whether value of exports of Hindustan Aeronautics Limited has fallen during the last three years; and

(b) the steps Government propose to take to ensure that the quality of goods of Hindustan Aeronautics Limited does not fall in order to boost its exports?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) The value of exports made by M/s Hindustan Aeronautics Limited has registered a growth from 1986-87 to 1988-89 except for a marginal reduction in the year 1987-88.

(b) M/s Hindustan Aeronautics Limited has regular stringent quality control measures at various levels which are applied to supplies made to the Air Force as well as to

the goods which are being exported. These are periodically reviewed by HAI

Public Involvement to Check Crime

6004. SHRI BHADRESWAR TANTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi Police have launched an ambitious scheme to check the occurrence of crime by direct involvement of the public; and

(b) if so, the salient features of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The Delhi Police has introduced the following Sub-schemes to check the crimes:-

(i) *Earn-A-Reward Scheme.* Any one giving information on specific crime could be rewarded upto 10,000/-.

(ii) *Etching Scheme.* Car owners have been requested to get their car registration numbers engraved on the front and rear windscreens and all the four windows. This will lead to both better prevention and detection of car thefts.

(iii) *Dial 100 Advertisements.* Advertisements appealing to the people to report a crime to PCR on Tele No. 100 as and when they witness one are also being issued for greater involvement of